

Annexure – 3

Name of the corporate debtor: Indo Global Soft Solutions And Technologies Private Limited; Date of commencement of CIRP: 12th April 2022; List of creditors as on: 8th July 2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remark, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security Interest ¹	Amount covered by guarantee	Whether related party?	% Voting share in CoC					
1	Union Bank of India	May 04, 2022	1,738,568,031	1,703,630,315	Secured	1,703,630,315	1,703,630,315 ²	No	9%	-	-	-	34,937,716	-
2	Yes Bank Limited	May 04, 2022	2,671,533,663	2,049,317,578	Secured	2,049,317,578	2,049,317,578 ²	No	10%	-	-	-	622,216,085	-
3	ICICI Bank Limited	May 25, 2022	1,993,625,978	1,993,625,978 ³	Secured	1,993,625,978	1,993,625,978 ²	No	10%	-	-	-	-	-
4	Piramal Capital and Housing Finance Limited	May 09, 2022	9,475,682,957	9,325,874,185	Secured	9,325,874,185	9,325,874,185 ⁴	No	48%	-	-	-	149,808,772	-

¹ Please note that the security verification process is still underway and the list will be updated from time to time

² Please note that guarantees provided in this case secure all of the outstanding amounts

³ The claim filed by ICICI Bank Limited has been provisionally admitted, as per the Form C dated May 25, 2022 and basis further confirmation provided by ICICI Bank Limited vide mail dated June 17, 2022. IRP is in process of evaluating the Deed of cancellation 23 February 2022, under the provisions of the Insolvency and Bankruptcy Code, 2016 and hence to that extent IRP reserves his rights to further amend the claim admission status of ICICI Bank Limited, basis such evaluation.

⁴ The claim filed by Piramal Capital and Housing Finance Limited has been admitted to the extent of the amount of the corporate guarantee dated 28 January, 2019 (together with interest) issued in their favour by Indo Global Soft Solutions And Technologies Private Limited in order to secure a loan provided by Piramal Capital and Housing Finance Limited to Neelkamal Realtors Towers Private Limited.